the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1536/78.]

NOTIFICATIONS UNDER BORDER SECURITY FORCE ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under subsection (3) of section 141 of the Border Security Force Act, 1963:—

- (i) The Border Security Force, Chief Law Officer and Law Officers Recruitment and Conditions of Service Rules, 1977, published in Notification No. G.S.R. 773(E) in Gazette of India dated the 26th Deccember, 1977.
- (ii) The Border Security Force (Deductions from Pay and Allowances) Rules, 1978 published in Notification No. S.O. 76(E) in Gazette of India dated the 7th February, 1978.
- (iii) The Border Security Force Veterinary Officers Recruitment Rules, 1978 published in Notification No. G.S.R. 146 in Gazette of India dated the 28th January, 1978.

[Placed in Library. See No. LT-1537/78.]

JUTE (LICENSING AND CONTROL) AM-ENDMENT ORDER, REVIEW ON AND AN-NUAL REPORT OF RICHARDSON AND CRUDDAS (1972) LTD. AND OF HINDU-STAN CABLES, LTD. AND A STATEMENT

KUMARI ABHA MAITI: I beg to lay on the Table:—

(1) A copy of the Jute (Licensing and Control) Amendment Order, 1977 (Hindi and English versions) published in Notification No. S.O. 794(E) in Gazette of India dated the 30th November, 1977 under

sub-section (6) of section 3 of the Essential Commodities Act, 1935.

[Placed in Library. See No. LT-1538/78.]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (a) (i) Review by the Government on the working of the Richardson and Cruddas (1972) Limited Bombay, for the year 1976-77.
 - (ii) Annual Report of the Richardson and Cruddas (1972) Limited, Bombay, for the year 1976-77 along with the Audited Acounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. Sec No. LT-1539/78.]

- (b) (i) Review by the Government on the working of the Hindustan Cables, Limited, for the year 1976-77.
- (ii) Annual Report of the Hindustan Cables, Limited, for the year 1976-77, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (2) (b) above.

[Placed in Library. See No. LT-1540/78.]

ANNUAL REPORTS AND AUDITED ACCOUNTS OF BHARAT ELECTRONICS LTD., BANGALORE. FOR 1976-77, BHARAT EARTH MOVERS LTD. AND OF GARDEN REACH SHIPBUILDERS AND ENGINEERS LTD., AND

STATEMENTS

PROF. SHER SINGH: I beg to lay on the Table a copy each of the following papers (Hindi and English